THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS/ 18 मंतालय मे राज्य मती (SHRIK C PANT) (a) and (b) Yes, Sir, it is a fact that the ex-Portuguese employees who returned to Goa or were allowed transfer to Goa after liberation got the benefit of ex-Portuguese revision of pay in Goa of 1956 were five ex-Portuguese employees who remained in Dadra and Nagar Haveli and who were strictly not entitled to these bene-They have nevertheless been granted, with effect from 11-8-1961, personal pay equal to the difference between the maximum of the present pay scales of the posts held by them and the revised national pay appropriate to the pay prescribed by authorities for their ex-Portuguese employees

U P S C'S SUGGESTION TO CENTRAL
GOVERNMENT REGARDING THE
DELHI MUNICIPAL CORPORATION

866 SHRI K L N. PRASAD . Will the Minister of HOMF AFFAIRS/गृह मनी be pleased to state

- (a) whether it is a fact that the Union Public Service Commission has recently urged upon the Union Government to amend the Delhi Municipal Corporation Act to check irregularities in appointments and promotions in the Corporation; and
- (b) if so, the reaction of Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF HOME · AFFAIRS/ गृह मंत्रालय मे राज्य मती (SHRI K C. PANT) . (a) Yes, Sir

(b) Government are looking into the matter

Members of Nominating Committee of Press Council

867 DR SALIG RAM
SHRI KRISHAN KANT .
SHRI RAJENDRA PRATAP
SINHA .
SHRI ARJUN ARORA :

Will the Minister of INFORMATION
AND BROADCASTING/सूचना ग्रीर
प्रसारण मंत्री be pleased to state

- (a) whether the members of the nominating Committee of the Press Council have resigned, and
- (b) If so, what is the reaction of Government thereto?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING/ सूचना ग्रौर प्रसारण मतालय मे उप-मंत्रो (SHRI DHARAM VIR SINGH).

- (a) The members of the Nominating Committee have, in a letter addressed to the Prime Minister, expressed their desire to resign from the Nominating Committee of the Press Council,
 - (b) the matter is under consideration.

TEA INDUSTRY IN ASSAM

868 SHRI CHITTA BASU ·
SHRI PRANAB KUMAR
MUKHERJEE

Will the Minister of FORFIGN TRADE/ विदेश व्यापार मती be pleased to state:

- (a) whether the tea-industry in Assam is facing a crisis,
- (b) If so, the reasons for such crisis; and
- (c) the steps taken by Government to meet the crisis?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE/ विदेश व्यापार मन्त्रालय में उप-मत्रो (SHRI A C GEORGE) ' (a) to (c) There is no crisis in the tea industry in Assam but it has been facing difficulties for which possible and necessary remedial action has been taken from time to time

In recent years there has been a continuous decline in the profitability in the tea industry in India, and the Tea Industry in Assam which presently accounts for about half of the tea production in the country has been facing difficulties due to this decline in profitability. With a view to impart